

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 1971
ANSWERED ON 03.03.2020

STREET LIGHTING FOR GRAM PANCHAYATS

†1971. SHRI DHARAMBIR SINGH:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government provides funds for street lighting to Gram Panchayats;
- (b) if so, the details thereof, State-wise including Haryana during the last three years and the current year;
- (c) whether the Government has fixed any time limit to provide street lights in all the villages of the country and if so, the details thereof; and
- (d) the total number of Gram Panchayats where street light facility have been provided in the country, State-wise including Haryana?

ANSWER

THE MINISTER OF PANCHAYATI RAJ
(SHRI NARENDRA SINGH TOMAR)

- (a) & (b) Under the Fourteenth Finance Commission (FFC) award for the period of 2015-20, grants to the tune of Rs. 2,00,292.20 crore have been allocated to Gram Panchayats (GPs) constituted under Part IX of the Constitution in 26 States including Haryana. The grant is provided to GPs for delivering basic services including street-lighting. State wise status of allocation and release of FFC grant for the last three years and the current year is given at Annexure-I.
- (c) No, Sir. The GPs incur expenditure on basic services including street lighting as per their approved Gram Panchayat Development Plan (GPDP) based on local felt needs and priorities.
- (d) State-wise details of geo-tagged assets related to basic services including street lights created out of Fourteenth Finance Commission Grants in the gram panchayats of the country including Haryana is given at Annexure-II.

Annexure-I

Annexure referred to in reply to parts (a) and (b) of the Lok Sabha Unstarred Question No. 1971 answered on 03.03.2020.

State-wise status of allocation and release of FFC grants for the last three years and the current year (as on 26.02.2020)

(Rs. in crore)

Sl. No.	States	2016-17		2017-18		2018-19		2019-20	
		Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release
1	Andhra Pradesh	1463.45	1454.05	1686.85	1675.88	1947.32	858.99	2622.13	0
2	Arunachal Pradesh	138.66	138.45	159.82	70.57	184.49	0	248.44	0
3	Assam	915.98	915.98	1055.80	1055.80	1218.82	1082.32	1641.19	731.22
4	Bihar	3554.23	3142.08	4096.80	3630.39	4729.38	4199.71	6368.25	5674.70
5	Chhattisgarh	886.82	886.82	1022.18	1022.18	1180.02	1047.86	1588.94	1415.89
6	Goa	22.62	22.62	26.07	26.07	30.1	26.73	40.53	0
7	Gujarat	1460.18	1460.18	1683.08	1683.08	1942.96	1725.36	2616.26	2331.33
8	Haryana	656.72	656.72	756.98	756.98	873.86	775.99	1176.68	1048.53
9	Himachal Pradesh	306.05	306.05	352.76	312.60	407.24	361.63	548.36	488.64
10	Jammu & Kashmir	585.73	474.41	675.15	470.97	779.40	544.83	1049.49	0
11	Jharkhand	1022.53	1022.53	1178.63	1044.45	1360.62	1208.24	1832.12	1632.59
12	Karnataka	1570.77	1547.66	1810.55	1784.26	2090.10	1841.54	2814.39	2504.13
13	Kerala	679.40	679.39	783.12	773.54	904.03	802.78	1217.3	1084.73
14	Madhya Pradesh	2292.46	2292.46	2642.40	2638.21	3050.41	2708.78	4107.48	3660.14
15	Maharashtra	2542.61	2542.61	2930.76	2597.10	3383.28	3004.37	4555.7	4059.55
16	Manipur	34.84	34.84	40.16	40.16	46.36	41.17	62.43	27.81
17	Odisha	1496.64	1496.64	1725.11	1725.11	1991.48	1768.44	2681.59	2389.54
18	Punjab	691.84	691.845	797.45	0	920.58	0	1239.58	0
19	Rajasthan	2305.52	2305.52	2657.47	2657.47	3067.8	2724.22	4130.9	3681.01
20	Sikkim	25.11	25.11	28.95	28.95	33.41	29.67	44.99	40.09
21	Tamil Nadu	1484.31	1484.31	1710.90	1516.12	1975.07	1753.87	2659.5	0
22	Telangana	908.99	908.99	1047.75	1047.75	1209.53	1071.59	1628.68	1451.3
23	Tripura	56.76	56.76	65.43	65.43	75.53	67.07	101.71	90.625
24	Uttar Pradesh	6050.02	6034.33	6973.57	6179.65	8050.34	7148.74	10840.04	9659.47
25	Uttarakhand	318.37	318.37	366.97	346.77	423.64	376.19	570.44	508.31
26	West Bengal	2399.91	2319.48	2766.26	2369.18	3193.39	2740.687	4300.01	3703.25
	Total	33870.52	33218.205	39040.97	35518.67	45069.16	37910.78	60687.13	46182.87

Annexure referred to in reply to part (d) of the Lok Sabha Unstarred Question No. 1971 answered on 03.03.2020.

State-wise details of geo-tagged assets related to basic services including street lights created out of Fourteenth Finance Commission Grants in the in the gram panchayats of the country including Haryana (as on 26.02.2020)

S. No.	States	Geo Tagged Assets
1	Andhra Pradesh	14602
2	Arunachal Pradesh	0
3	Assam	39370
4	Bihar	0
5	Chhattisgarh	24050
6	Goa	17
7	Gujarat	72363
8	Haryana	2392
9	Himachal Pradesh	41641
10	Jammu and Kashmir	243
11	Jharkhand	53029
12	Karnataka	46306
13	Kerala	0
14	Madhya Pradesh	33605
15	Maharashtra	14341
16	Manipur	1306
17	Odisha	6152
18	Punjab	57
19	Rajasthan	16320
20	Sikkim	528
21	Tamil Nadu	79646
22	Telangana	20946
23	Tripura	3703
24	Uttarakhand	11410
25	Uttar Pradesh	122352
26	West Bengal	33
	Total	604412

(Source: <https://www.reportingonline.gov.in>)